

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA No. 6/2012**

IN THE MATTER OF:

Nizamuddin West Association

...Applicant

versus

Union of India & Ors.

...Respondents

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New Delhi**Dated:**07.07.2026**ANUJ CHATURVEDI**

Advocate

Ch.609, Block III,

High Court of Delhi,

(M):9810473166, ac10.adv@gmail.com

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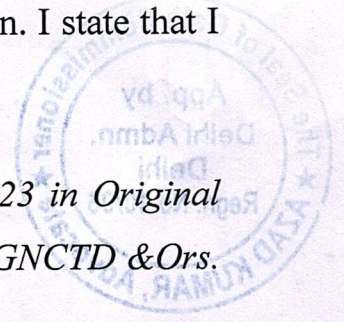
**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT DELHI URBAN SHELTER IMPROVEMENT
BOARD (DUSIB)**

MOST RESPECTFULLY SHOWETH:

I, V. S. Fonia , s/o Late Sh. I. S. Fonia, aged 59 years do hereby solemnly affirm and state on oath as follows:

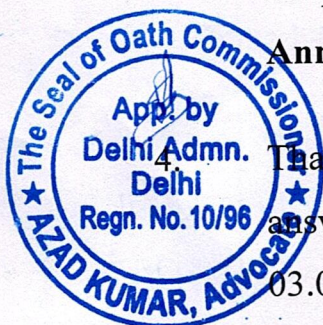
- A. That I am the Chief Engineer of the answering Respondent i.e. Delhi Urban Shelter Improvement Board (DUSIB) at Punarvas Bhawan, IP Estate, DUSIB. That I am familiar with the facts of this case and am competent to depose this affidavit on behalf of the DUSIB.
- B. I have perused the contents of the captioned Petition and the records as are available with the DUSIB on the subject and I have fully acquainted myself with the facts of this case to enable me to depose on affidavit.
- C. I state that nothing in the present Petition be deemed to be admitted except to the extent that it is admitted specifically herein. I state that I have been advised to state the following:

That vide Order dated 03.02.2026 in M.A. No. 105/2023 in Original Application No. 365/2021 titled as *Shamsher Singh v. GNCTD & Ors.*

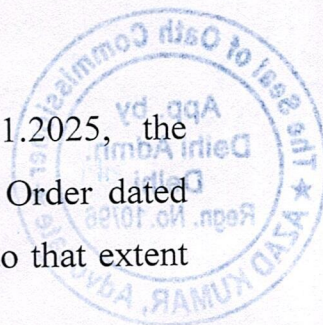


the Hon'ble NGT was pleased to allow the IA No. 597/2025 filed therein by the Delhi Jal Board ('DJB') seeking *inter alia* directions for the answering Respondent to undertake a joint and coordinated action for the physical interception / trapping of the sewage originating in JJ clusters and make it available to DJB at single discharge points so that the tapped discharge can be diverted to sewer networks by DJB.

2. That at the outset, it is pertinent to highlight that, as early as on 27.11.2025, a joint inspection of various JJ Clusters located in R. K. Puram was carried out by the officials of the Answering Respondent and DJB in order to assess/determine the feasibility of having physical interception / trapping of the sewage originating in JJ clusters & single discharge points in the said Clusters was mutually acknowledged during the said inspection. Copy of inspection report dated 27.11.2025 is annexed herewith **Annexure R-1**.
3. That, notwithstanding the fact that during the course of joint inspection it was already concluded that it was not technically feasible to provide Single Discharge Points, with the spirit of joint and coordinated action for compliance of the Order dated 03.02.2026, the answering Respondent promptly sought to initiate action and to that extent repeatedly coordinated with DJB through various letters seeking inspection, information *etc.* regarding the physical interception / trapping of the sewage originating in JJ clusters and single discharge points. Copy of letters sent by the answering Respondent to the DJB for the said purpose is annexed herewith as **Annexure R-2(COLLY)**.



That, notwithstanding the said inspection on 27.11.2025, the answering Respondent, in respectful compliance of the Order dated 03.02.2026, again sought to have a joint inspection and to that extent



scheduled an inspection on 19.05.2026. However, the same could not be conducted due to the non-attendance of concerned DJB officials despite the officials of the answering Respondent remaining present at the designated location. Copy of letters *qua* the said inspection is annexed herewith as **Annexure R-3(COLLY)**.

5. That in view of the gravity of the situation, notwithstanding the lack of cooperation on part of DJB, the answering Respondent independently conducted field inspections of all JJ Clusters under its jurisdiction; and also identified feasible single/multiple discharge points for sewer connectivity. As such, *vide* letter dated 27.05.2026, the details of such points were duly communicated to the DJB. Copy of the said letter dated 27.05.2026 is annexed herewith **Annexure R-4**.
6. That, subsequently, *vide* letter dated 22.05.2026 the DJB sought information regarding Coolie Camp and Nehru Ekta Camp. As such, the answering Respondent again carried out detailed site inspections and *vide* letter dated 29.05.2026 submitted the feasibility report to the DJB. Copy of the afore-said letters is annexed herewith **Annexure R-5 (COLLY)**.

7. That it is humbly, and most respectfully, submitted:

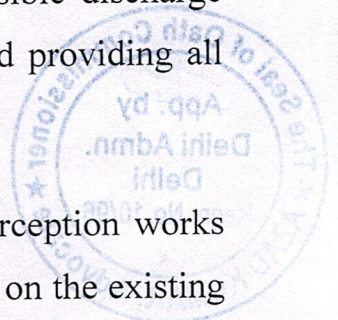
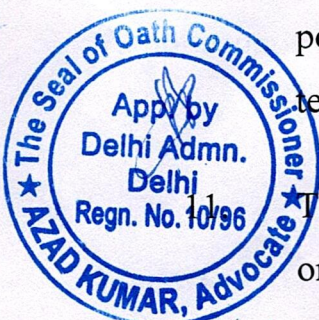
- a. With respect to Coolie Camp: That most of the connections in the said JJ Cluster are already connected to DJB sewer network. However, some connections are located at lower levels points due to natural topography of the area; and, thus, the connection of the same to the DJB sewer network is not feasible.

With respect to Nehru Ekta Camp: Approximately 70% of the JJ Cluster wastewater is already drained to the existing DJB sewer



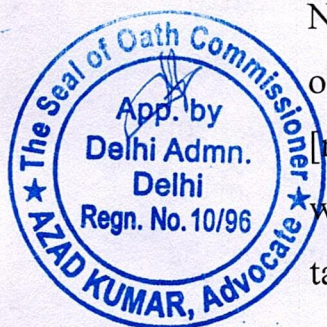
line; whereas, the remaining area naturally discharges towards the DJB drain through multiple locations. As such, providing a new single discharge point for the entire Nehru Ekta Camp is technically not feasible on account of the existing topography, drainage pattern, and established sewer connectivity.

- c. That, furthermore, no further drain construction for creating a single discharge point at Nehru Ekta Camp is feasible as the remaining discharge pattern does not permit a technically feasible single-point interception.
8. That, despite the said non-feasibility, *vide* letter dated 02.07.2026 again sought a single discharge point. As such, *vide* letter dated 04.07.2026, the answering Respondent again communicated to the DJB the list of feasible/non-feasible discharge points of the JJ Clusters along with the details of the relevant land-owning agency. Copy of letters dated 02.07.2026 & 04.07.2026 is annexed herewith **Annexure R-6(COLLY)**.
9. That, it is humbly submitted, the consent of the relevant land-owning agency shall be required for setting up of the Modular Sewage Treatment Plant. As such, the DJB may approach and seek consent of concerned land-owning agency.
10. That it is humbly and most respectfully submitted that, to the extent possible, the answering Respondent has fully complied with the directions of this Hon'ble Tribunal by identifying feasible discharge points, conducting inspections, sharing coordinates and providing all technical assistance required by DJB.
- That, furthermore, any further decision regarding interception works or sewer connectivity may now be taken by DJB based on the existing



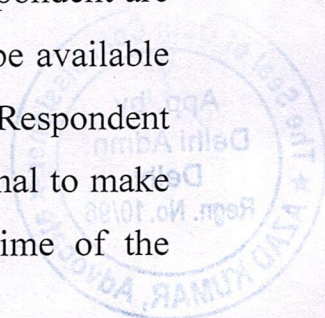
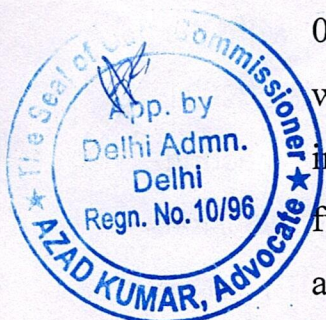
field conditions and technical feasibility.

12. That it most humbly and respectfully submitted that, while the above-mentioned order dated 03.02.2026 came to be passed on the assumption of joint and coordinated action, however, the DJB has indulged into completely unilateral and non-cooperative attitude.
13. The subsequent filings on the part of the DJB shows that, in spite of being signatory to an inspection report and conclusion to the effect that it was not technically feasible to provide a *Single Discharge Point* in respect of the said JJ Clusters, the DJB has been blaming the DUSIB before NGT regarding its failure to provide the single discharge points. This is in spite of the fact that in terms of "*The Delhi Jal Board Act 1998*" it is the statutory duty of the DJB to provide drainage/ sewage throughout Delhi. Being a statutory and expert body for drainage/sewage, though it finds itself unable to provide a *Single Discharge Point*, but, at the same time, DJB is trying to put the blame upon DUSIB which neither have expertise nor has any paraphernalia or the budget to carry out sewage works. This is apart from the fact that, the High Level Committee (HLC) constituted in terms of the orders passed by the NGT, in its 8th meeting held on 10.01.2024 had directed the Delhi Jal Board to take urgent action for tapping all the untapped drains out falling into river Yamuna [refer to Point No. 8.2.5 of MOM]. In the said meeting itself, specific to the connection of 639 of JJ Clusters with the sewage system of DJB, the CEO of DJB was directed to take a final call on non-feasible JJ Clusters [refer to Point No. 8.3.2 to 8.3.2.4 of MOM]. Further, DJB was tasked with the obligation to comply with the order of NGT in O.A. No. 365/2021 [refer to Pont No. 8.5.9 (iii)]. Needless to say, since the said meeting was chaired by the Chief Secretary – GNCTD, as such, the decision taken therein are binding administrative decision upon DJB. It is

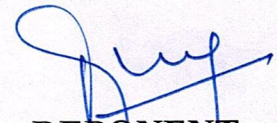


pertinent to highlight that Section 73 of the DJB Act clearly prescribes that the DJB has to comply with the direction of the Government. The decision taken in the 8th meeting of HLC inter-alia directing the DJB to comply the orders passed in the O.A. No. 365/2021 titled as Shamsheer Singh Vs. Govt. of NCT of Delhi & Ors., thus, is statutorily binding upon Delhi Jal Board which statutory obligation it cannot seek to wriggle out. A copy of the said Minutes of 8th meeting of 'High Level Committee (HLC)' held on 10.01.2024 is annexed herewith as **Annexure R-7**.

14. That, it is also worth highlighting here that, in terms of Section 31 read with Section 46 of the DJB Act, all the drains within the territory of Delhi vest in the DJB. If that be the situation, it is the statutory obligation of the DJB to maintain the drains and sewage flowing therein as per the standards prescribed under 'The Environment (Protection) Act 1986' as mandated by Section 29 of the DJB Act. Further, as conceived by Section 33 (iii) (a), the DJB cannot require any one to construct a drain upto the point which is more than 30 mtrs. from any part of the said premises. In other words, DJB cannot require any person to construct a drain of more than 30 mtrs. length. Thus, this statutory bar creates a corresponding statutory obligation upon DJB to construct and maintain proper drain(s) as per the standards prescribed under applicable environmental regulations.
15. That simultaneously the answering Respondent is in the process of moving a separate application thereby review/recall of the order dated 03.02.2026 and, as such, all the actions of Answering Respondent are without prejudice to its rights and contentions those may be available in support of the proposed application. The Answering Respondent further respectfully seeks the liberty of this Hon'ble Tribunal to make additional averments/lead additional documents at the time of the



hearing of the above-captioned Application.

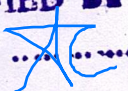

DEPONENT

Chief Engineer (DUSIB)
Punarwas Bhawan
New Delhi-110 002

VERIFICATION

07 JUL 2026

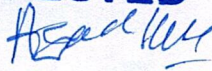
Verified at New Delhi on this _____ day of _____,
2026 that the contents of the above counter affidavit are true to my
knowledge as based upon the records of the _____ no part of it is false,
and nothing material has been concealed therefrom.

IDENTIFIED BY
NAMB.. 
12.....

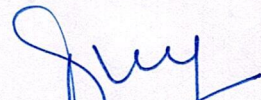
07 JUL 2026



ATTESTED



BY OATH COMMISSIONER
AZAD KUMAR, ADVOCATE
NEW DELHI (INDIA)


DEPONENT

Chief Engineer (DUSIB)
Punarwas Bhawan
New Delhi-110 002

CABIN No.-33
ITO Lane, Azad Bhawan Road
New Delhi-110002

List Of JJ Basti						
Subject:- Joint visit with DJB and DUSIB officials at JJC in R.K.Puram Constituency on 27.11.2025						
S.No	Name Of JJC	JJC Code	No. Of Jhuggies As per Master List	Land Owning Agency	Fesibility Of Outfall Drainage into DJB Main Line	Remark
1	Shri Ram JJC near SPRINGDALE School Dhaula Kaun	521	550	Delhi University	Maximum outfall drainage All ready trap into DJB sewer line	Trapped in DJB sewer line by DUSIB
2	Ambedkar Basti West Block-II R.K.Puram	512	1200	L&DO	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.
3	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	513	64	L&DO	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.

T.C

[Signature]
27/11/2025
EE (DUSIB)

[Signature]
27/11/25
EE DJB AE (DUSIB)

[Signature]
27/11/25
AE/DUSIB

4	Nehru Ekta Camp Sector-VII R.K.Puram	517	335	L&DO	Not Fesible	In this camp about 60% of sewer is trapped in DJB Sewer line wherever is feasible and in rest there is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.
5	S.P./J.P. Colony Sector 6 R.K.Puram	518	111	Flood Control Deptt./DJB	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.
6	Sector-I R.K.Puram Police Post (Hanuman Camp)	522	373	Flood Control Deptt./DJB	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.

T.C

(Signature)
27/11/2025
EE(DVSIIB)

(Signature)
27/11/25
EE DJB
V. K. Singh
AE(DVSIIB)

(Signature)
28/11/25
AE(DVSIIB)

7	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	528	686	DDA	Trapped in DJB Sewer line.	In this camp about 60% of sewer is trapped in DJB Sewer line wherever is feasible and in rest there is no possibility of connecting this JJ clusters to the single point as Jhugis are located at the higher elevation and there is no space to lay sewer/drainage line.
8	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	530	92	DDA	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.
9	Shiva Camp Vasant Vihar Near Petrol Pump	531	175	DDA	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.

[Signature]
27/11/2015
EE, DUSIB

[Signature]
EE, DJB

[Signature]
V. K. Koul
27/11
AE, DJB

[Signature]
JE, DUSIB

JE, DJB

ANNEXURE R-2(COLLY)

DELHI URBAN SHELTER IMPROVEMENT BOARD

(Government of NCT of Delhi)

1, kilokeri, Opp.Maharani Bagh, New Delhi-110014, Email.Id.:eec5.dusib5@gmail.com

No.EEC-05/DUSIB/2025-2026/D-769

Date:11-03-2026

To
The Executive Engineer,
Division C-28
Delhi Jal Board (DJB)
Sector -7,R.K. Puram
New Delhi

O/o SE (Coordn.) (IP)
R-735
By: 16/3/26
Date: 16/3/26

Subject: Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated 03.02.2026.

Sir,

Kindly refer to the Order dated 03.02.2026 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in M.A. No. 105/2023 (IA No. 597/2025) in Original Application No. 365/2021 titled "Shamsher Singh Vs Govt. of NCT of Delhi & Ors." NGT order 03022026

As per the directions of the Hon'ble Tribunal, it has been observed that untreated sewage from eight JJ Clusters is being discharged into the Barapula drain, and Delhi Jal Board (DJB) has proposed to set up modular Decentralized Sewage Treatment Plants (DSTPs) at the discharge points of these JJ clusters. The Hon'ble Tribunal has further directed DUSIB to undertake immediate joint and coordinated action with DJB for physical interception/trapping of sewage originating from the JJ clusters and to provide a single discharge point so that the tapped discharge may be diverted to the sewer network of DJB.

In this regard, DJB is required to take necessary action in coordination with DUSIB for compliance of the above directions of the Hon'ble NGT. The DJB through learned council for the DJB also submitted that the modular DSTPs will be setup within six months.

In this regard, a joint survey was already conducted with EE, DJB & EE DUSIB along with staff on dated 27/11/2026 to found the feasibility of JJ Cluster and a joint inspection report has already submitted for course of action.(Copy of joint inspection report enclosed).

AE/wood, 14/3

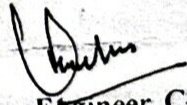
T.C. AC

Therefore, in this regard DUSIB further extend all necessary assistance and cooperation for identification of locations, technical coordination, and implementation of the interception/trapping mechanism and establishment of modular DSTPs as per the directions of the Hon'ble Tribunal to DJB. For any support from DUSIB, please contact Sh. Laxmi Kant ,AE(Civil) ,Mobile Number :9717999118.

(Ashwani Kumar)
Executive Engineer, C-5

Copy:-

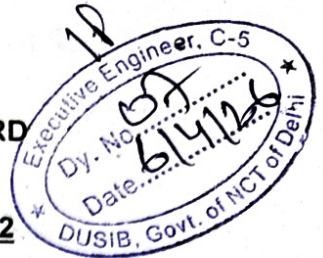
1. PS to CEO,DUSIB for kind information of the latter
2. PS to Member Engineering/Admin for kind information of the latter
3. Principal Director ,Law for kind information please
4. Chief Engineer ,DUSIB for kind information please
- ✓ 5. EE(coordination) for kind information please
6. AE concerned directed to extend necessary support to DJB the same.
7. Office Copy


Executive Engineer, C-5

T.C 

Diary No. P-523 (1P)
 Date 27/3/26
 O/o the C.E.O. (DUSIB)
 Govt. of Delhi

DELHI URBAN SHELTER IMPROVEMENT BOARD
 GOVERNMENT OF NCT OF DELHI
 OFFICE OF THE CHIEF ENGINEER
 Punarwas Bhawan, I.P. Estate, New Delhi-110002



No.D - 136/CB(DUSIB)/25-26
 To

Dated : 27/03/26

The Chief Engineer-2 (Maintenance)
 Delhi Jal Board
 Varunalaya, Jhandewalan,
 New Delhi - 110055

O/o Chief Engineer (DUSIB)

Diary No. R-1198 (1P)

Date 30/03/26

Subject:- Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated 03.02.2026

Ref. No. EEC-05/DUSIB/2025-2026/D-769 dated 11/03.2026

Sir,

In continuation of the directions issued by the Hon'ble Tribunal to Delhi Jal Board, it is conveyed that Delhi Urban Shelter Improvement Board (DUSIB) is ready to extend full cooperation in the identification of suitable locations, as well as in ensuring effective technical coordination for the implementation of the interception/trapping mechanism and the establishment of modular Decentralized Sewage Treatment Plants (DSTPs).

DUSIB shall provide all necessary support in facilitating site identification, extending technical inputs, and coordinating with the concerned stakeholders to ensure smooth and timely execution of the works in compliance with the directions of the Hon'ble Tribunal.

For any support or further communication in this regard, please contact Sh. Laxmi Kant, AE (Civil). Mobile No. 9717999118.

(V.S. Fonia)
 Chief Engineer, DUSIB

Copy to:-

- ✓ 1. PS to CEO (DUSIB) for kind information of latter,
2. Member (Admn.) for kind information please.
3. EE/C-5 for information
4. Sh. Laxmi Kant, AE/C-05 (Civil)
5. Office copy.

Chief Engineer, DUSIB

[Handwritten signature]
 T.C

AE-2/C-5
[Handwritten signature]
 13/4

**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVERNMENT OF NCT OF DELHI
OFFICE OF THE CHIEF ENGINEER
PUNARWAS BHAWAN, I.P. ESTATE, NEW DELHI-110002**

No. **CE(DUSIB)/25-26/D-139**

Date: **09/04/26**

To

The Chief Engineer-2(Maintenance)
Delhi Jal Board
Varunalaya Jhandewalan
New Delhi-110055

Subject: Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated: 03.02.2026

Ref: 1. EE C-05/DUSIB/2025-2026/D-769 dated: 11.03.2026

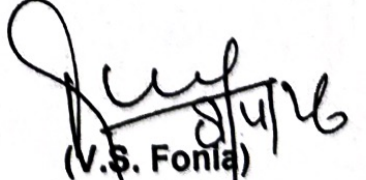
2. D-136/CE (DUSIB)/25-26 dated: 27.03.2026

Sir

With reference to above cited subject and reference numbers, in continuation of the directions issued by the Hon'ble Tribunal to Delhi Jal Board, it is conveyed that Delhi Urban Shelter Improvement Board (DUSIB) is ready to extend full cooperation in the identification of suitable locations, as well as in ensuring effective technical coordination for the implementation of the interception/trapping mechanism and the establishment of modular Decentralized Sewage Treatment Plants (DSTPs).

DUSIB shall provide all necessary support in facilitating site identification, extending technical inputs, and coordinating with the concerned stakeholders to ensure smooth and timely execution of the works in compliance with the directions of the Hon'ble Tribunal.

For any support or further communication in this regard, please contact Sh. Laxmi Kant, AE (Civil). Mobile No.9717999118.


(V.S. Fonla)
Chief Engineer, DUSIB

T.C 



DELHI URBAN SHELTER IMPROVEMENT BOARD
 Government of National Capital Territory of Delhi
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
1, Kilokari, Ring Road, opp. Maharani Bagh, New Delhi - 110 014
Email ID: eec5.dusib5@gmail.com

No.EEC-05/DUSIB/2026-27/D- 23

Date: 16.05.2026

To,

The Executive Engineer,
 Division C-28, Delhi Jal Board (DJB),
 Sector-7, R.K. Puram
 New Delhi

Sub: Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated 03.02.2026.

Ref. DJB/EE(C)-28/2026/D-108 dated: 08/05/2026.

Sir,

Kindly refer to the Order dated 03.02.2026 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in M.A. No. 105/2023 (IA No. 597/2025) in Original Application No. 365/2021 titled "Shamsher Singh Vs Govt. of NCT of Delhi & Ors." NGT order 03022026.

In this regard, Hon'ble NGT Tribunal has directed DUSIB to undertake the immediate joint and coordinated action with DJB to provide single discharge point of JJ Clusters. After single point DJB will connect JJC sewer to its sewer network. In this regard a joint survey of DUSIB and DJB has already been carried out on dated 27/11/2026 and joint feasibility report signed by both the department of officials is also enclosed herewith for further course of action.

However, a joint survey of DUSIB & DJB is again re-scheduled on dated 19/05/2026 on 10:30 AM at the office of Executive Engineer (DJB), C-28, Sec-07, RK Puram for the feasibility of trapping JJ Cluster at a single point in order to DJB be able to connect the JJC sewer to its sewer network.

Thus, in this regard DUSIB further extend all necessary assistance and cooperation identification of locations, technical coordination, and implementation of the interception/trapping mechanism and establishment of modular DSTPs as per the directions of the Hon'ble Tribunal to DJB. For any support from DUSIB, please contact Sh. Laxmi Kant AE(Civil) Mobile Number :9717999118.

(Ashwani Kumar)
 Executive Engineer, C-5



**DELHI URBAN SHELTER IMPROVEMENT
GOVERNMENT OF NCT OF DELHI
OFFICE OF THE CHIEF ENGINEER
Punarwas Bhawan, I.P. Estate, New Delhi-110002**

No. **CE(DUSIB) 2026-27/D-165** Dated: **27/05/26**
To

The Chief Engineer
Delhi Jal Board
Varunalaya Phase-II
Jhandewalan, Karol Bagh
New Delhi – 110005

Subject:- Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated 21.05.2026

Ref. No. DJB/EE(C)-28/2026/D-108 dated 08.05.2026

Sir,

In continuation of the directions issued by the Hon'ble Tribunal to Delhi Jal Board, it is conveyed that Delhi Urban Shelter Improvement Board (DUSIB) is ready to extend full cooperation in the identification of suitable locations, as well as in ensuring effective technical coordination for the implementation of the interception/trapping mechanism and the establishment of modular Decentralized Sewage Treatment Plants (DSTPs).

DUSIB shall provide all necessary support in facilitating site identification, extending technical inputs, and coordinating with the concerned stakeholders to ensure smooth and timely execution of the works in compliance with the directions of the Hon'ble Tribunal.

Annexure A enclosed herewith as a single/multiple discharge point for DSTP containing 10 no. of JJ Clusters of RK Puram (AC-44) & Kasturba Nagar (AC-42).

For any support or further communication in this regard, please contact Sh. Laxmi Kant, AE (Civil). Mobile No. 9717999118.

V.S. Fonia
Chief Engineer, DUSIB

Copy to:-

1. Chief Engineer, DUSIB
- ✓ 2. Ex. Eng./C-5
3. Office copy.

AE-I/C-5

[Signature]
30/5/26

Chief Engineer, DUSIB

T.C *AC*

NGT REPORT

Annexure A

List of JJ Cluster at RK Puram (AC-44) & Kasturba Nagar (AC-42) of which sewerage discharge falls in drain connected to Barapulla drain

S.No	Division	AC Number	Name of AC	JJC Code	Name of JJC	Sewerage discharge		Availability point of Sewerage discharge at one	Coordinates of discharge points given in		Remarks
						sewer line Yes/No	Nallah Yes/No		Latitude	Longitude	
1	2	3	4	5	6	7	8	9	10	11	12
1	C-05	44	RK Puram	512	Ambedkar Basti West Block-II R.K.Puram	No	Yes	1	28.567659	77.177158	
2	C-05	44	RK Puram	513	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	No	Yes	1	28.567648	77.177047	
3	C-05	44	RK Puram	517	Nehru Ekta Camp Sector-VII R.K.Puram	Yes	Yes	4	28.567170 28.567467 28.566391 28.569186	77.170117 77.170644 77.169706 77.173457	
4	C-05	44	RK Puram	518	S.P./J.P. Colony Sector 6 R.K.Puram	No	Yes	1	28.566355	77.169702	
5	C-05	44	RK Puram	522	Sector-I R.K.Puram Police Post (Hanuman Camp)	No	Yes	1	28.560531	77.18225	
6	C-05	44	RK Puram	530	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	No	Yes	1	28.560285	77.169403	
7	C-05	44	RK Puram	531	Shiva Camp Vasant Vihar Near Petrol Pump	No	Yes	1	28.56032	77.169416	
8	C-05	44	RK Puram	528	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	No	Yes	1	28.559796	77.151546	
9	C-05	42	Kasturba Nagar	420	Back of Police Colony Andrews Ganj Part-I	Yes	No	1	28.562789	77.230618	
10	C-05	42	Kasturba Nagar	685	Back of Police Colony Andrews Ganj Part-II	No	Yes	1	28.562789	77.230618	

Chakraborty
27/5/2016
EEC-05



13533

DELHI URBAN SHELTER IMPROVEMENT BOARD
Government of N.C.T. of Delhi
Office of the Executive Engineer (C-5)
1, Kilokari, Ring Road, opp. Maharani Bagh, New Delhi - 14
Email ID: eec5.dusib5@gmail.com

18

No. D447/EE/C-5/DUSIB/2025-26

Dated:- 24/05/2026

To,
Executive Engineer (C)-28,
Delhi Jal Board, GNCTD,
Sector-7, R.K.Puram,
New Delhi-110022

Subject: Regarding Sewerage Flow in Storm water drain and providing all necessary cooperation by DUSIB for implementation of Hon'ble NGT order

Reference: DJB/EE©-28/2026/D-160 dated 22/05/2026

1. Prev. Reference: CE(DUSIB)/2026-2027/D-165 dated 27/05/2026
2. Prev. Reference: EEC-05/DUSIB/2026-27/D-23 dated 16.05.2026

Sir,

With reference to the various directions issued by the Hon'ble NGT from time to time regarding the treatment and disposal of wastewater in JJ Clusters, this office had requested EE (DJB) to conduct a joint site visit of JJ Clusters falling under the jurisdiction of R.K. Puram Constituency on 19.05.2026 at 10:30 AM vide this office letter No. D-23 dated 16.05.2026.

In compliance with the scheduled program, the concerned AE of DUSIB reached the office of EE (C)-28, DJB at the designated time. However, neither the EE nor the concerned AE from DJB attended the proposed joint inspection. The AE/DUSIB waited at the office of EE (C)-28 for approximately three hours, i.e., up to 2:00 PM, and thereafter conveyed through a WhatsApp message that he was leaving the office due to the non-attendance of the concerned officials.

Subsequently, the divisional staff of Division C-05 independently inspected all JJ Clusters under its jurisdiction to identify suitable single-point/multiple-point discharge locations for installation of Decentralized Sewage Treatment Plants (DSTPs) by DJB. The compiled information was forwarded to the Chief Engineer, DJB through Chief Engineer, DUSIB vide Letter No. D-165 dated 27.05.2026 (copy enclosed).

Further, a letter dated 22.05.2026 from EE (C)-28, DJB was received in this office on 26.05.2026, requesting identification of single-point discharge locations for the following two JJ Clusters under R.K. Puram Constituency:

1. Nehru Ekta Camp
2. Coolie Camp (photo of discharge point enclosed)

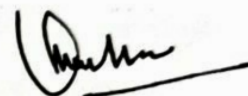
Accordingly, the AE/JE concerned of this division further inspected the above-mentioned JJ Clusters and submitted the details of the feasible single/multiple discharge points, which are as under:

T.C.

S.No	Name of AC	JJC Code	Name of JJC	Availability of Single point/multiple of Sewerage discharge at one point/Multiple Discharge	Coordinates of discharge points given in column 9	
					Latitude	Longitude
1	RK Puram	532	Coolle Camp Vasant Vihar	1	28.554203	77.1658
2	RK Puram	517	Nehru Ekta Camp Sector-VII R.K.Puram	4	28.567170 28.567467 28.566391 28.569186	77.170117 77.170644 77.169706 77.173457

For any support or further communication in this regard ,please contact Sh.Laxmi Kant ,AE(Civil),Mobile No.9717999118.

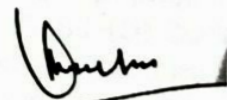
Enclosed as above



(Ashwani Kumar)
Executive Engineer C-5

Copy to -

1. PS to CEO, DUSIB for kind information of latter
2. Member, Engineering for kind information please
3. Chief Engineer for kind information please
- ✓ 4. Chief Engineer(South),DJB, Varunalaya Phase-II,Jhandewalan ,Karol Bagh,New Delhi-5
5. SE-II, for kind information
6. AE/C-05 for information and necessary action please
7. Office Copy/Guard file



Ex. Engineer C-5 (DUSIB)
Executive Engineer C-5
Delhi Urban Shelter Improvement Board
Govt. of NCT of Delhi
1, Kilokart, Opp. Maharani Bagh
New Delhi-110014

7/c

T.C 

**DELHI JAL BOARD: GOVT. OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(C)-28,
SECTOR-7, R.K. PURAM, NEW DELHI - 110022.**

No. DJB/EE(C)-28/2026/D-160

Dated: -22/5/26

To,
Executive Engineer C-05
DUSIB, 2nd floor
Kilokri I, Ring Road
Opp. Maharani Bagh
New Delhi -110014



Subject:- Regarding sewerage flow in storm water drain.

In reference to the above said subject the site was inspected with the complainant in the NGT case matter. The site visit findings is given below:-

1. **Nehru Ekta Camp:-** In this camp the sewer line which is already laid and maximum connection is in sewer line but the JJC which are on the bank of storm water drain had connected their individual sewer connection directly to storm water drain. This is to be trap by DUSIB or to provide single point so that DJB can work on it to trap in sewer network.

2. **Coolie Camp:-** In this camp the sewer was trapped in DJB sewer line but during inspection it is found that some connections of JJC's is connected in the storm water drain which is passing nearby/under the JJC. JJC's are maintain by DUSIB.

So you are requested to find out the connections which is connected in the drain and trap this connection in DJB sewerage network already trapped.


22/5/26
EXECUTIVE ENGINEER(C)-28

Vineet Dwivedi
Executive Engineer (C)-28
Govt of NCT of Dehli
Delhi Jal Board,
Sector -7,R.K. Puram, New Delhi-110022



DELHI URBAN SHELTER IMPROVEMENT BOARD
 Government of National Capital Territory of Delhi
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
 1, KiloKari, Ring Road, opp. Maharani Bagh, New Delhi - 110 014
 Email ID: eec5.dusib5@gmail.com

No.EEC-05/DUSIB/2026-27/D-204

Date: 30/06/26

To,

The Executive Engineer,
 Division C-28, Delhi Jal Board (DJB),
 Sector-7, R.K. Puram
 New Delhi

Sub: Regarding sewerage flow in storm water drain and providing all necessary cooperation by DUSIB for implementation of Hon'ble NGT Order.

Ref. DJB/EE(C)-28/2026/D-186 dated: 06/06/2026.

Sir,

The letter from EE(C)-28 on above cited subject and reference has been received to DUSIB on dated 15/06/2026. Undersigned visited the said cluster and reply is as under:-

The most of JJ Cluster connection in Coolie Camp is connected to DJB sewer line. While a few JJC connections are located at lower point hence not feasible.

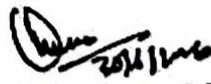
In Nehru Ekta Camp approx. 70% of JJ Cluster connection are connected to DJB sewer line while about 30% of JJ Cluster connection which are located on the verge c Nallah/drain (passing along the Nehru Ekta Camp) is not feasible to connect to a single point. Earlier a joint visit of DJB and DUSIB officials at said JJ Cluster was carried out on 27/11/2025 and both of department officials were agreed with report as enclosed.

Submitted please.

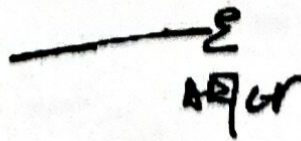
Copy:-

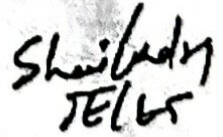
1. AE-1/C-5.

✓ 2. Office Copy.


 Executive Engineer, C-5


 Executive Engineer, C-5


 AE/C


 Shailendra
 JE/C

**DELHI JAL BOARD: GOVT. OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(C)-28,
SECTOR-7, R.K.PURAM, NEW DELHI - 110022.**

No. DJB/EE(C)-28/2026/**D-248**

Dated: **02/7/26**

**To,
Executive Engineer C-05
DUSIB, 2nd floor
Kilokri 1, Ring Road
Opp. Maharani Bagh
New Delhi -110014**

Subject: - Regarding necessary assistance and co-operation by DUSIB for implementation of Hon'ble NGT Order dt. 03.02.2026 to provide single point to Delhi Jal Board.

**Ref No. 1.DJB/EE(C)28/2026/D-108 dated 08.05.2026.
2.No.DJB/EE(C)-28/2026/D-160 date 22.05.2026.
3.No.D-147/EE/C-5/DUSIB/2025-26 dated 29.05.2026
4.No.DJB/EE(C)-28/2026/D-189 dated 06.06.2026.**

Kindly refer to the Order dt. 03.02.2026 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in M.A. No. 105/2023 (IA No. 597/2025) in Original Application No. 365/2021 titled "Shamsher Singh Vs Govt. of NCT of Delhi & Ors." NGT order 03022026.

In reference to above letters on dt. 08.05.2026/22.05.2026/29.05.2026 and 06.06.2026, Hon'ble Tribunal has directed DUSIB to undertake trapping of sewage originating from JJ Clusters which is maintained by DUSIB. In compliance of Hon'ble NGT directions DUSIB has to provide single discharge point of JJ Clusters. After single point DJB will connect JJs sewer to its sewer network.

DUSIB is again requested to provide single point discharge point so that DJB can further process their work in compliance to Hon'ble NGT Order.


EXECUTIVE ENGINEER(C)-28

Vineet Dwivedi
Executive Engineer (C)-28
Govt of NCT of Delhi
Delhi Jal Board,
Sector-7,R.K. Puram, New Delhi-110022



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DELHI URBAN SHELTER IMPROVEMENT BOARD
Government of N.C.T. of Delhi
Office of the Executive Engineer (C-5)
1, Kilokari, Ring Road, opp. Maharani Bagh, New Delhi - 14
Email ID: eec5.dusib5@gmail.com

No. D-212EE/C-5/DUSIB/2026-27

Dated:-04/07/2026

To,

The Executive Engineer (C)-28
Delhi Jal Board, GNCTD
Sector-7, R.K.Puram,
New Delhi-110022

Sub: Regarding Sewerage Flow in Storm water drain, Single point discharge point and providing all necessary cooperation by DUSIB for implementation of Hon'ble NGT order.

Ref.: DJB/EE@-28/2026/D-160 dated 22/05/2026

1. Reference from DJB: DJB/EE@-28/2026/D-248 Dated 02/07/2026 received on 04/07/2026 at 05:32PM through E-office vide No.2222823(1)/2026/EEC-11
2. Prev. Reference: EEC-05/DUSIB/2026-27/D-204 dated 30/06/2026
3. Prev. Reference: EEC-05/DUSIB/2026-27/D-147 dated 29/05/2026
4. Prev. Reference: CE(DUSIB)/2026-2027/D-165 dated 27/05/2026
5. Prev. Reference: EEC-05/DUSIB/2026-27/D-23 dated 16.05.2026

Sir,

With reference to the above various directions issued by the Hon'ble NGT from time to time regarding the disposal of wastewater in JJ Clusters through single-point discharge, this office had furnished the requisite information to the Executive Engineer, DJB, vide the above-referred letter.

With reference to Delhi Jal Board (DJB) Letter No. D-248, it is submitted that out of the 08 JJ Clusters falling under AC-44 (R.K. Puram), seven JJ Clusters already have feasible single-point wastewater discharge arrangements. In respect of the JJ Cluster(s) mentioned at Sr. Nos. 3 of the enclosed statement, discharge points are available; however, a common single-point discharge is not feasible. Further, in the case of the JJ Cluster at Sr. No. 3, approximately 70% of the wastewater is already connected to the existing DJB sewer line.

In view of the above, if construction of an additional drain is considered necessary to achieve a single-point discharge, the same falls within the jurisdiction and statutory responsibility of the Delhi Jal Board under the provisions of the Delhi Jal Board Act, 1998.

It is further submitted that DUSIB remains fully committed to extending all necessary cooperation for effective implementation of the directions of the Hon'ble National Green Tribunal (NGT). Accordingly, the report indicating the feasible single/multiple wastewater discharge points, along with the details of the respective land-owning agencies for the concerned JJ Clusters, is being resubmitted for ready reference.

The details of the feasible single/multiple discharge points are enclosed herewith as Annexure-I for taking further necessary action at your end.

For any support or further communication in this regard, please contact Sh.Laxmi Kant, AE(Civil), Mobile No.9717999118.
Enclosed as above


(Ashwani Kumar)
4/7/2026
Executive Engineer C-5

T.C. 

NGT REPORT

Annexure A

List of JJ Cluster at RK Puram (AC-44) & Kasturba Nagar (AC-42) of which sewerage discharge falls in drain connected to Barapulla drain:

S.No	Division	AC Number	Name of AC	JJC Code	Name of JJC	Land Owning Agency	Sewerage discharge in		Availability point of Sewerage discharge at one point/Multiple Discharge	Coordinates of discharge points given in column 9		Remarks
							sewer line Yes/No	Nallah Yes/No		Latitude	Longitude	
1	2	3	4	5	6	7	8	9	10	11	12	13
1	C-05	44	RK Puram	512	Ambedkar Basti West Block-II R.K.Puram	L&DO	No	Yes	1	28.567659	77.177158	
2	C-05	44	RK Puram	513	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	L&DO	No	Yes	1	28.567648	77.177047	
3	C-05	44	RK Puram	517	Nehru Ekta Camp Sector-VII R.K.Puram	L&DO	Yes	Yes	4	28.567170 28.567467 28.566391 28.569186	77.170117 77.170644 77.169706 77.173457	
4	C-05	44	RK Puram	518	S.P./J.P. Colony Sector 6 R.K.Puram	Flood Control Deptt./DJB	No	Yes	1	28.566355	77.169702	
5	C-05	44	RK Puram	522	Sector-I R.K.Puram Police Post (Hanuman Camp)	Flood Control Deptt./DJB	No	Yes	1	28.560531	77.18225	
6	C-05	44	RK Puram	530	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	DDA	No	Yes	1	28.560285	77.169403	
7	C-05	44	RK Puram	531	Shiva Camp Vasant Vihar Near Petrol Pump	DDA	No	Yes	1	28.56032	77.169416	
8	C-05	44	RK Puram	528	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	DDA	No	Yes	1	28.559796	77.151546	
9	C-05	42	Kasturba Nagar	420	Back of Police Colony Andrews Ganj Part-I	CPWD	Yes	No	3	28.562789	77.230618	
10	C-05	42	Kasturba Nagar	685	Back of Police Colony Andrews Ganj Part-II	CPWD	No	Yes	3	28.562789	77.230618	

T.C

[Signature]
4/7/2026
EEC-05

ANNEXURE R-7**By Email / Speed Post
URGENT/NGT MATTER**

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006 visit us at: http://dpcc.delhigovt.nic.in
F. No. DPCC / WMC II / O.A. 21 (Ashwani Yadav) / 2023/ 5021 - 5050	Dated: 21-08-2023

Subject: Minutes of 6th Meeting of the High Level Committee (HLC) held on 10.08.2023.

Please find enclosed herewith Minutes of Sixth Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held on **10.08.2023 at 04:00 PM** in the conference room of Chief Secretary, GNCTD Delhi for urgent necessary action as mentioned in the said minutes.

Yours Sincerely



(D.K Singh)

SEE (WMC-II)

Enclosure: As Above**To,**

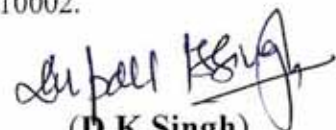
1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi -110003.
3. Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi - 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyani Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
9. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
10. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi -11
11. Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
12. Chairman, Delhi Pollution Control Committee. 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
13. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
14. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
15. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-11005.
16. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO, I.P. Estate, Delhi - 110002
17. Pr. Secretary, Irrigation & Flood Control Deptt. GNCTD, L.M. Bundh, Shastri Nagar, Delhi-31.

T.C. 

18. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr.S.P.M Civic Center, JLN Marg, Delhi-02.
19. Secretary, Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
20. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005.
21. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi – 110002.
22. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
23. Principal Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi 110002.
24. Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P.Estate, Delhi – 02.
25. District Magistrate (South West District)

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi -110054
2. Additional Secretary to Chief Minister, GNCTD, 3th Level, Delhi Secretariat, Delhi – 110002.
3. Secretary to Hon'ble Minister (Environment & Forests), 7th Level, Delhi Secretariat Delhi -02.
4. Special Secy (Env.) Cum Member Secy, DPCC
5. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi – 110002.


(D.K Singh)
SEE (WMC-II)

Minutes of the Sixth Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (Now OA No. 06/2012 "Nizamuddin West Association Vs Uol") held in the Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat 10.08.2023 at 04:00PM.

The meeting was attended by the members of HLC, Chief Secretary, and Secretaries/ HODs of various Ministries / Organizations / Departments. List of attendees is at **Annexure - "A"**.

Spl. Secy (Env) cum Member Secretary, DPCC presented before the Committee the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" and order dated 27.01.2023 issued by the Chief Secy, GNCTD and progress made since previous meeting of the HLC on 09.06.2023. It was informed that the NGT Case OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" has been disposed off and the matter related to control of pollution in river Yamuna in Delhi is to be dealt in another NGT Case OA No. 06/2012 (Nizamuddin West Association Vs Union of India & Ors). The latest order dated 05.07.2023 of Hon'ble NGT in the said matter was also informed to the HLC.

After deliberations and detailed discussions on the various issues including following main eight action points of the "Action Plan for Rejuvenation of River Yamuna" decisions were taken and given as follows:

1. 100 % Treatment of sewage
2. Trapping of all drains
3. Sewerage network in unauthorised colonies and JJ Clusters
4. Industrial effluent management by CETPs
5. Faecal sludge (septage) management
6. Regulation of floodplain
7. Utilization of treated wastewater
8. Other Issues like deployment of Territorial Army, development of E-pragati Dashboard for monitoring of the progress, IEC action plan, Najafgarh Jheel (Environmental Management Plan) etc.

Overview of projects completed under Action Plan against the targets having timelines of 31st August, 2023 is as follows:

1. Out of 76 sub-drains, 47 sub drains out falling into Najafgarh Drain (21) and Supplementary Drain (26) have been trapped against the target of 51.
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 229 unauthorized colonies work has been completed against the target of 271.
3. Out of 200 km, 59.176 km desilting of trunk/peripheral sewer has been completed against the target of 94.93 km.
4. Out of 529.5 km, desilting of Sewer lines below 1000 mm, 94.4 km has been completed.
5. Out of 81 JJ clusters 20 JJ clusters have been connected to sewer network against the target of 16 JJ Clusters by June, 2023.
6. Projects of Pappan kalan (20 MGD), Nilothe (20 MGD) and Najafgarh (5 MGD) lakes for utilization of treated wastewater from STPs have been completed and commissioned.

Lagging Action points behind the timelines are as follows:

1. Construction of New 124 MGD STP at Okhla (Timeline was June, 2023 & Revised Timeline is December, 2023)
2. Rehabilitation of 25 MGD Kondli Phase II STP and 40 MGD Rithala Phase I STP (Timeline was June, 2023 & Revised Timeline is Sept, 2023)
3. Up gradation of 40 MGD Rithala Phase-II STP (Timeline was March, 2023 & Revised Timeline is August, 2023)
4. Allotment of Land to DJB by DDA (8 Parcels) and Revenue Department (4 Parcels) for the Decentralized Sewage Treatment Plant (DSTPs).
5. Desilting of Trunk / Peripheral sewer (59.176 km has been completed against the target of 94.93 km by June, 2023).
6. Providing Sewerage Network in Unauthorised Colonies.
7. Connection of Drains/ Drainage system of JJ Clusters with sewerage network.
8. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency(Timeline–February,2023, work awarded to WAPCOS however put on hold due to monsoon)
9. Project at Smriti Van [10 MGD, Timeline – March, 2023 & Revised Timeline – October, 2023] and NTPC Eco Park [5 MGD, Timeline – July, 2023 & Revised Timeline – December, 2023]for Utilization of Treated STP water.
10. Restoration & Rejuvenation of Flood Plains at Qudsia Ghat, Amrut Biodiversity Park (Part A& B) & Asita East (Part B), Yamuna Vanasthali and Kalindi Aviral (Part B) and removal of encroachment.

1. 100 Percent Treatment of Sewage

1.1. Sewage Management in Delhi:Present scenario:

- Estimated Sewage Generation:**792 MGD** (80 % of 990 MGD Water Supply)
- Installed Treatment Capacity of : **632 MGD** (79.8% of Estimated Sewage Generation)operational STPs
- Capacity Utilization of existing STP:**547 MGD** (86.5 % of installed capacity)
- Gap in Capacity :**160 MGD** (20.2%)
- Gap in Treatment : **245 MGD** (30.9%)

Member Drainage, DJB informed that due to upgradation works, STPs are partially closed and thus Capacity Utilization of existing STP is 547 MGD only.

1.2. Focus Areas for Enhancing Sewage Treatment Capacity (332.5 MGD)

- Construction of new STPs at Okhla, Delhi Gate and Sonia Vihar (3): 47 MGD.
- Construction of 40 new DSTPs: 92 MGD.
- Rehabilitation of existing STPs (3): 70 MGD.
- Up-gradation and increasing capacity of existing STPs (18) : 123.5 MGD

1.3. Future Scenario:

(After construction of New STPs/ DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

- Total Treatment Capacity **by Sept., 2023: 697 MGD** (88 % of Estimated Sewage Generation)
- Total Treatment Capacity **by Dec., 2023: 814 MGD** (103 % of Estimated Sewage Generation)
- Total Treatment Capacity **by June,2024: 964.5 MGD** (122% of Estimated Sewage Generation)

1.4 Water Quality Monitoring Results

The Committee took notice of the water quality of Najafgarh Drain & River Yamuna and observed that BOD, COD and Faecal Coliform in Najafgarh Drain, ISBT (After meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) has improved significantly in the months of January, 2023 to July, 2023 in comparison to corresponding months of January, 2022 to July, 2022 as given in following table.

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (BOD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	March, 2022	March, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	53	85	55	75	58	80	60	76	48	70	50	73	46
ISBT (After meeting Najafgarh Drain)	42	38	45	40	48	44	50	48	55	38	68	42	66	38
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	60	56	65	52	70	54	75	58	80	48	75	58	76	40

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (COD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
Najafgarh Drain (Before Outfall into Yamuna)	304	272	320	288	336	293	352	272	320	224	346	213	373	192
ISBT (After meeting Najafgarh Drain)	208	208	224	272	240	272	256	256	272	240	88	224	304	208
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	192	186	224	176	232	181	240	192	256	186	266	181	240	152

Water Quality of River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
ISBT (After meeting Najafgarh Drain)	2.1	1	107	0.1	3.1	0.2	2.6	0.25	2.7	0.2	2.5	0.22	1.7	0.17
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	8.4	2	7.9	2.5	8.4	4.3	6.1	4.7	8.1	4	8.3	4.30	8.1	3.20

Member Secretary, DPCC informed that though there is improvement in the water quality of river Yamuna however it is far from desirable water quality i.e. Dissolved Oxygen ≥ 5 mg / l, BOD ≤ 03 mg / l, and Faecal Coliform ≤ 2500 MPN / 100ml. Director NMCG observed that water quality of Najafgarh Drain has improved however for further improving water quality of river Yamuna on going projects of STPs of DJB needs to be expedited. Higher values of Faecal Coliform in River Yamuna is due to discharge of untreated sewage.

1.5 Monitoring of STPs

Member Secretary, DPCC informed that there are 35 STPs of Delhi Jal Board operating in Delhi out of which 33 are complying w.r.t design Parameters of BOD: TSS (30:50 / 20:30 / 15:20 / 10:15 mg/l). 13 out of 35 are meeting the prescribed standards of BOD:TSS (10:10 mg/l).

1.6 Progress in Construction of 03 New STPs [Okhla, Sonia Vihar & Delhi Gate]

Committee was informed about the progress made in construction of 03 new STPs i.e., Okhla, Sonia Vihar & Delhi Gate. The progress between 6th June, 2023 to 03rd August, 2023 is as given below:

- | | |
|--|---|
| (i) Okhla (124 MGD Capacity, Capacity Addition- 30 MGD): | Total Progress-91.8%(2.8% in above period) |
| (ii) Sonia Vihar (07 MGD Capacity) | : Total Progress- 62.74% (11.94% in above period) |
| (iii) Delhi Gate STP (10 MGD) | : Land to be provided to DJB by MoHUA / DDA |

Member Drainage, DJB informed that MoHUA vide letter dated 20.07.2023 has requested DJB to remove unauthorized structure from the proposed land/plan.

Member Drainage, DJB informed that there is issue of release of funds [Additional cost of about Rs. 300 Crores due to difference in cost estimated in 2017 (about Rs. 665 Crores) and awarded in 2019 (about Rs. 998 Crores)] from NMCG for Okhla STP. Due to non-availability of funds there is delay in payment / completion of the project. It was informed that DJB is pursuing the matter with NMCG for providing additional required funds.

Director, NMCG informed that said amount asked by DJB was in excess of the sanctioned amount by NMCG for the Okhla STP for which prior approval was required however not taken by DJB. It was further informed that NMCG can give additional amount upto 50 Crores only for the Okhla STP and DJB is required to arrange remaining funds.

Pr. Secretary (Finance), GNCTD suggested that projects which are completed 80 % or more should be taken up on priority for funding by Delhi Govt and DJB to take up the issue with Finance Department of Govt. of NCT of Delhi.

Pr. Secretary (Environment) told that work should not have halted due to payment issues and DJB should look into the matter.

Chief Secretary directed DJB that projects should not be slowed down due to payment issues and DJB to take up the matter with Finance Department, GNCTD and NMCG for arranging the required funds to complete the 124 MGD Okhla STP at the earliest.

Regarding land for 10 MGD Delhi Gate STP, DJB shall take up the matter with DM (Central) for removal of structure / encroachment and try to find a feasible solution.

1.7 Land Allotment Issues for DSTPs/ SPS

In respect of 40 DSTPs there were land allotment issues in case of 29 DSTPs / SPS. Land allotment issues resolved in respect of 17 cases and now only in 12 cases land is to be allotted by DDA (8 Parcel of land) & Revenue Department (4 Parcel of land).

In respect of 05 DSTPs [Rangpuri, Chattarpur Extn, Maidan Garhi (Rajpur Khurd), Site adjoining to Maharishi Balmiki Hospital and Vijay Colony near Bawana Chowk] land is to be handed over by DDA to DJB. Representative of DDA informed that the matter is under process and status will be provided soon.

In respect of 02 DSTPs [Salahpur Khera, Shahbad Mohammadpur], DJB is to develop water body along with construction of DSTPs. Representative of DDA informed that the matter is under process. Land at Mohamad Pur Majri has not been handed over by DDA to DJB since encroachment is yet to be removed from the site. It was also informed that there is some stay granted by court against the removal of encroachment.

In case of 2 DSTPs (Tajpur Khurd & TikriKalan) land identified belongs to Private Parties and they have gone to Hon'ble High Court against land acquisition. District Magistrate (South West) informed that the matter is being pursued and now next date of hearing before the High Court is 28th August, 2023. MD, DSIIDC informed that DSIIDC has land in Tikri Kalan area which can be provided to DJB for DSTP.

Regarding proposed DSTP at Naya Bans of 20 MLD capacity, it was informed by representatives of DJB that it is important DSTP for the area however out of 13,000 Sqm required land, only 1900 Sqm land has been allotted by Revenue Department. Director NMCG informed that they are going for a Pilot Project of 10 MLD Capacity with a new technology requiring very less land (50 sqm / MLD which is 1/8th of required land of 400 sqm / MLD in present proposed treatment system by DJB)

Following directions were given by the Chief Secretary :

- (i) DDA to resolve the land allotment / handing over issues by holding a meeting with concerned officers of Delhi Jal Board urgently and provide status in this regard to HLC.
- (ii) DJB to pursue the Land Allotment / Handing over issues with DDA & Revenue Department and also look for alternative land where ever possible including land available with DSIIDC in TikriKalan area.
- (iii) DJB to request DG NMCG for doing the proposed pilot project at Nayabans (with 20 MLD capacity) instead of some other site selected by NMCG.
- (iv) DM (South West) to pursue the matter before the High Court for early disposal of the cases and allotment of the land for DSTPs.

1.8 Progress in Rehabilitation of Existing 3 STPs [Kondli Phase-II, Rithala Phase- I & Yamuna Vihar Phase-II]

Committee was informed about the progress in respect of rehabilitation of existing 3 STPs[Kondli Phase-II (25 MGD), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (from 10-15 MGD) between 06th June, 2023 to 03rd August, 2023as given below :

- (i) Kondli Phase-II (25 MGD) : Total Progress – 94.84% (1.34 % in above period)
[Timeline–June, 2023, Revised Timeline–Sept, 2023]
- (ii) Rithala Phase-I (40 MGD) : Total Progress – 90.32 % (1.22 % in above period)
[Timeline–June, 2023, Revised Timeline–Sept, 2023]
- (iii) Yamuna Vihar Phase-II (from 10 to 15 MGD) : Total Progress – 70% (18 % in above period)
[Timeline– Sept, 2023]

Member Drainage, DJB informed that Kondli Phase-II (25 MGD) is now 95% complete and complying the prescribed standards of BOD: TSS (10:10 mg/l). In Rithala Phase-I 30 MGD is being treated. It was also informed that DJB will meet the revised timelines of Sept, 2023 in respect of above 3 STPs.

Chief Secretary, directed DJB to adhere to the revised timelines of Sept, 2023 for completion of the Rehabilitation of above mentioned 3 STPs and take up/ pursue the matter with Finance Department, GNCTD regarding funding issues at the earliest.

1.9 Progress of up-gradation of existing 18 STPs

Progress in respect of up-gradation of existing 18 STPs was briefed to the Committee. It was informed that in Rithala Phase-II (40 MGD) 08 % progress was made between 06th June, 2023 to 03rd August, 2023(cumulative progress 93 % against the timeline of March, 2023).Member Drainage, DJB informed that treatment of 20 MGD has already started in case of Rithala Phase-I STP and meeting BOD/TSS:10 mg/l /12 mg/l. Some civil work (Disc Filter etc)is going on at the site and project will be completed within next week.

T.C 

In Kondli Phase-IV (45 MGD) 4.04 % progress was made between 06th June, 2023 to 03rd August, 2023 (cumulative progress 50.5%) and timelines for completion is October, 2023.

In case of 9 projects, work is in progress with 18-19% work completed and the timeline for completion of these projects is December, 2023. Four cases have been put on hold due to scarcity of funds. In these 04 cases timeline is January, 2024. In 02 cases, files are under process for financial concurrence and in one case file is under process for administrative approval of estimate.

Chief Secretary, directed DJB to expedite the tendering & award of work and NHAI model may be adopted. DJB shall adhere to the timelines for completion of up-gradation of existing 18 STPs.

1.10 Progress of De-silting of Trunk / Peripheral Sewer Lines (Approx. 200 km)

The progress of de-silting of Trunk/ Peripheral sewer lines (approximate 200 km) was briefed to the Committee. Out of 200 km, 59.176 km sewer line has been de-silted against the target of 94.93 km by June, 2023. Member Drainage, DJB informed that desilting work of Trunk / Peripheral Sewer Lines delayed due to rains and will be completed by December, 2023. It was also informed that desilting work of sewer line below 1000 mm dia (Approx. 529.5 Km) has also been taken up by DJB and 94.4 Km of sewer line has been de-silted.

Pr. Secy (Finance), GNCTD suggested that DJB should look into the practice / model adopted by other states e.g West Bengal for regular De-silting of Sewer Lines.

Chief Secretary directed DJB to expedite the work of De-silting of Trunk / Peripheral Sewer Lines & sewer line below 1000 mm diameter and consider the good practices / models adopted by West Bengal / other states for regular De-silting of Sewer Lines.

1.11 Interconnections between storm water drains and sewerage system (both way)

There are no of locations where there is Interconnections between storm water drains and sewerage system (both way) and as decided in the previous meeting this issue has been taken up as a new action point of "sewerage system and storm water drainage faulty interconnections".

Representative of MCD informed that MCD has carried out survey of 309 drains and has taken necessary action for plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB. MCD has already disconnected 183 No. of drains and in case of 13 drains action plan has been prepared. It was informed that 52 drains pertain to PWD/ IFCD/ DSIIDC, 5 drains are not traceable and in case of 56 drains it is not feasible to disconnect/ plug these drains since. There are some unauthorized colonies (Taimoor Nagar, Kotla etc) / JJ Clusters where there is no other option available except connecting Open / Storm Water Drains with the Sewerage System of DJB. In case of one drain near Govind puri, the initial estimated expenditure is about Rs.30 Crores since there is no sewer line in nearby areas.

IFCD & DSIIDC have informed that there is no such drain pertains to them which is connected and discharging waste water into the sewerage system of DJB. Reply / Action Taken Report of PWD is awaited.

Following directions were given by the Chief Secretary :

- (i) MCD to prepare similar scheme / action plan for balance drains in Delhi and take up the issue of funding for drain near Govindpuri with the Urban Development Department, GNCTD.
- (ii) Urban Development Department, GNCTD to look into the matter regarding funding etc. for providing system for storm water in unauthorized colonies / JJ Clusters.
- (iii) DJB to submit list of points / storm water drains still joining/ connected with the Sewerage System of DJB within a week.

- (iv) Drain Owning Agencies to take urgent necessary action for plugging / closing the points of discharge through their stormwater drains into the sewerage system of DJB and submit report along with list of such Points/ Drains to the HLC along with timelines within 10 days.
- (v) All Drain Owning Agencies shall survey and submit a list of points where sewage from DJB's sewerage system is entering the storm water drains within 10 days to HLC

1.12 Prevention of Dumping of Waste from the Bridges across River Yamuna

Member Secretary, DPCC informed that an Action Point has already been added regarding prevention of dumping of waste from the 09 bridges across river Yamuna. It was informed that action taken report is still awaited from Bridge Maintaining Agencies particularly PWD regarding repair of damaged / missing wire meshes over their bridges on river Yamuna.

Following directions were given by the Chief Secretary :

- (i) All the Bridge Maintaining Agencies (PWD / CPWD, NHAI, Northern Railway, etc) shall comply the decisions taken and mentioned in the Minutes of 5th meeting of HLC held on 09.06.2023 and submit their action taken report to the convener of HLC within 10 days.
- (ii) PWD & other Bridge Maintaining Agencies to take urgent necessary action for repair of damaged / missing wire meshes over their bridges on river Yamuna and submit their action taken report to the convener of HLC within 10 days.
- (iii) Revenue Department, GNCTD shall depute 04 Civil Defense Volunteers on each of the Bridges across River Yamuna in Delhi to check and prevent the illegal dumping of Pooja material etc into River Yamuna.

2. Trapping of Drains

Progress in respect of trapping of 3 major drains were discussed and it was informed that in Barapulla and Maharani Bagh drain, 46 % cumulative progress has been made and the revised timeline for completion of the work is December, 2023 (Timeline in the Action Plan was Sept, 2023). In case of Mori gate drain cumulative progress is 24 % and revised timeline for completion of the work is November, 2023 (Timeline in the Action Plan was Sept, 2023).

Member Drainage DJB informed that they require permission / stretch of land at / near Kudsia Ghat from DDA for laying their Rising Main (1000 mm Diameter & 800 meter length) to carry the waste water to Coronation Pillar STP. However representative of DDA informed that project of DDA " Vasudev Ghat" at Kudsia Ghat / Near ISBT Bridge has already been developed & expected to be inaugurated soon and therefore permission to make any cutting / digging in the said developed area can not be granted by DDA to DJB.

Regarding Trapping of partially trapped Sen Nursing Home Drain, it was informed that there is still some marginal flow/ overflow which is due to discharge of sub soil water from the on going construction activity by CPWD around the WHO complex. Complete trapping of the drain is possible after stopping discharge from the construction activity of CPWD.

W.r.t earlier decision taken by HLC in its 5th meeting on 09.06.2023, MCD has informed that work at WHO Complex is still in-progress & underground water is pumped into drains. During the recent floods in Yamuna river w.e.f. 12th & 13th July, 2023, it was fully surcharged as one of its gates operated by IFCD got damaged causing flooding in the area upto ITO/IP Estate. Removal of floating material/ Plastic waste done regularly to clear drain.

Progress of trapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Drain Outfall was briefed to the Committee. Out of 76 sub-drains, 21 sub drains out falling into Najafgarh Drain and 26 sub drains out falling into Supplementary Drain have been trapped by end of July, 2023. DJB informed that there is delay in trapping of 2 Sub Drains of Shahdara Outfall Drain due to difficult site conditions and nature of work.

Regarding Performance Audit of already trapped 11 major drains and all sub-drains by M/s WAPCOS, it was informed that work has been put on hold due to monsoon (Timeline was February, 2023).

Chief Secretary directed DJB to expedite the work of trapping of Sub Drains & Performance Audit of already trapped drains and explore the possibility of Trenchless Technology for laying of Rising Main near the Kudsia Ghat in consultation with DDA.

3. Sewerage Network in 1799 Unauthorised Colonies & Connection of 639 JJ Clusters with the Sewerage System of DJB

3.1 Sewerage Network in 1799 Unauthorised Colonies

The Progress made in extending sewerage network to 1799 unauthorised colonies was appraised to the Committee. The sewer line has been laid and notified in 747 unauthorised colonies, while work of sewer network is in progress in 573 unauthorised colonies out of which sewer network has been laid in 229 unauthorised colonies against the target of 271 authorised colonies by August, 2023. It was informed that sewer connections have been provided in 654 unauthorised colonies and in balance 93 unauthorised colonies sewer connections will be provided by October, 2023.

In 318 unauthorised colonies, sewer network & DSTPs are to be laid. In 161 unauthorised colonies, NOC is awaited being forest area or the O Zone or ASI land. Pr. Secretary (Env & Forest) informed that a meeting was taken by him in this regard on 05.07.2023. Out of 161 unauthorised colonies where NOC is awaited, 114 pertains to Forest Department however Alignment of these unauthorised colonies and other details are yet to be provided by DJB to Forest Department. DJB has taken up design of sewerage network schemes in 78 unauthorised colonies on forest land. Majority of the unauthorised colonies on Forest Land fall in Sangam Vihar, Chattarpur, Mehrauli areas.

Pr. Secretary (Env & Forest) informed that DJB has submitted Plans in respect of 78 Unauthorised Colonies however in 36 cases required details/documents not provided & Files not received in 11 cases. Where ever possible, Forest Department will give permission / NOC with certain conditions for laying the sewerage network / DSTPs however such permission will not link with regularisation of unauthorised colonies.

In the said meeting on 05.07.2023, representative of ASI informed that ASI has already given permission to DJB in respect of unauthorized colony (The Haven Athene Hospitality Services Pvt. Ltd), Mehrauli. ASI can not grant permission / NOC for laying of sewerage network in unauthorized colony [Sant Mohalla (Chhuria Mohalla)] in Tuglakabad Area since the matter regarding unauthorized encroachment is pending before the High Court of Delhi. Three unauthorized colonies at Shanti Kunj (Vasant Kunj), Ashola Extension and Asola Extension Part – I marked to ASI, do not fall under their jurisdiction.

In the said meeting representatives of DDA informed that one unauthorized colony at New Aruna Nagar Colony (Majnu ka Tila) has been removed by DDA and in respect of remaining 03 unauthorised colonies at Bahagat Singh Park, Extn. Siraspuer Village, Garhi Mandu Village and Old Village Ushmanpur (3rd Pushta Road) they will check and provide their clarification / comments to DJB soon. However comments / clarification is awaited from DDA.

It has been informed by DJB that after exercise by DJB in consultation with GSDL, now there are only 04 Unauthorised Colonies which are not traceable and in case of only 12 Unauthorised Colonies (including Anand Parbat Area) providing sewerage system is not feasible.

Chief Secretary directed DJB to expedite the work of providing sewerage system in unauthorised colonies and other concerned Departments (Forest, DDA & Urban Development etc.) to issue NOC/ grant permission at the earliest. DJB to find out No of people living in Unauthorised Colonies in which providing sewerage system is not feasible so as to provide some other alternative solutions.

3.2 Connection of 639 JJ Clusters with the Sewerage System of DJB

There are 639 JJ Clusters out of which 558 were already connected with the sewerage system of DJB when action plan of HLC was prepared in January, 2023. In case of remaining 81 JJ Clusters, connection with the sewerage system of DJB has been completed in case of 20 JJ Clusters, work is under progress in 2 JJ Clusters and in one case estimate for DSTP has been prepared and under process for approval. In respect of the rest of the 58 JJ Clusters DJB has proposed various measures to be taken for treatment of waste water generated from these JJ Clusters as briefed below :

S. No.	Measures Proposed by DJB / Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	07
2	Drains will be trapped after commission of proposed sewer network in nearby Unauthorised Colonies	18
3	Drains which can be trapped in to sewerage network by installing lift station as per NMCG	02
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Trapped in STP through major storm water drain/trapping work are in progress	08
6	Not feasible due to space constraints and multiple outfall setc.	06
7	JJ Cluster does not exist as per NMCG report	01
8	Site does not exist	01
	Total	58

Director NMCG informed that though DJB has requested NMCG for providing funds in respect of projects mentioned in above table however Final DPR is yet to be submitted by DJB to NMCG. Member Drainage, DJB informed that the proposed DSTPs for which NMCG will be funding are very costly [About Rs. 66 Crores for 0.25 MGD, Rs. 23 Crores Capital Cost (to be funded by NMCG) + Rs 43 Crores O & M Cost for certain period (to be borne by DJB)].

Representative of MCD informed that they have also installed DSTPs in some of their parks for the treatment of waste water in nearby drains for utilisation in the treated water in their parks.

Chief Secretary directed DJB to expedite the work of connection of remaining JJ Clusters with the Sewerage System of DJB and other measures as mentioned in above table and submit Final DPR to NMCG at the earliest. DJB will share the locations of JJ Clusters in which it is facing difficulty with MCD for resolving the issue.

4. Industrial Effluent Management

Member Secretary, DPCC informed that out of 13 CETPs, one CETP (Lawrence Road Industrial Area CETP) was not meeting the Prescribed Standards of BOD (36 mg/l against the prescribed standard of 30 mg/l) in June, 2023. DPCC has already issued Show Cause Notice on 27.07.2023 to the concerned CETP Society for imposition of Environmental Compensation of Rupees Five Lakh for not meeting the prescribed standard in the month of June, 2023 and also directed the CETP Society for taking rectification measures.

MD, DSIIDC informed that concerned CETP Society is taking rectification measures to improve the performance of Lawrence Road Industrial Area CETP & work is expected to be completed by Sept, 2023.

Regarding upgradation of CETPs, it was informed that as decided, 11 CETPs being operated & maintained by the CETP Societies will be handed over to DJB for their upgradation and operation & maintenance of these CETPs. Rest of the two CETPs at Narela & Bawana will continue to be operated & maintained by DSIIDC and upgradation of these CETPs will be carried out by DSIIDC by December, 2023 as mentioned in the Action Plan.

CEO, DJB informed that he will look into the matter and take necessary action.

Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:

Member Secretary, DPCC informed regarding constitution of Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB and following action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 06.08.2023 :

- Total No. of Dyeing Industries found during inspection : 203
- Notice issued : 27
- Close down / Sealed / Disconnection of electricity : 98

Chairman, DPCC issued directions on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans / Denim washing units operating outside the Approved Industrial Areas / Industrial Estates / Redevelopment Areas or operating without mandatory consent of DPCC.

Chief Secretary directed DJB to take urgent necessary action for taking over of 11 CETPs from the CETP Societies in consultation with DSIIDC and Joint Teams to expedite the action against illegal Dyeing Industries / Units in Delhi.

5. Faecal Sludge (Septage) Management

It was informed that with respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters. The cumulative action taken by DMs since said notification dated 12.11.2018 was briefed in the presentation.

Regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018" it was informed that DJB has approved the Recommendations of the Committee constituted vide order dated 27.01.2023 of Chief Secretary, in its Board meeting held on 04.05.2023. Urban Development Department, GNCTD is to take necessary action for amendments in the above mentioned Regulations.

Member Drainage, DJB informed that they have prepared a scheme for providing incentive to the authorized licensed vehicle owners/drivers for disposal of septage to the designated SPSs/STPs of Delhi Jal Board and the same is under process for the approval of the competent authority. As decided in the 5th meeting of HLC held on 09.06.2023, now Rs. 500/- per trip has been proposed as incentive to the driver of the Tanker / Vehicle carrying septage instead of Rs. 200/- per trip proposed earlier.

Chief Secretary directed DJB to expedite the matter of giving incentive to the driver of the Tanker / Vehicle carrying septage and pursue Urban Development Department, GNCTD for amendments in the existing "Delhi Water Board Septage Management Regulations, 2018".

6. Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA

Status and progress of 10 projects of DDA for restoration & rejuvenation of flood plains of river Yamuna and removal of encroachment was briefed to the Committee. Director (Landscape), DDA informed that projects of DDA and plantation on the Yamuna Flood Plain have been affected due to recent rains / flooding and there is delay in completion of some of the projects. DDA has provided revised timelines for their ongoing / incomplete projects. Pr. Commissioner, DDA informed that DDA has launched a demolition drive to remove the encroachment from the Yamuna Flood Plain.

Chief Secretary directed DDA to expedite their projects and remove the encroachment on the Yamuna Flood Plain at the earliest. DDA to secure Yamuna Flood Plain area from encroachment by providing Fencing, PTZ Night Vision Cameras & Centralised Control Room. In this regard, DDA may consult for design of Kerala Office, CPWD for Border protection & protection system provided at Garhi Mandu.

7. Utilization of Treated Waste Water

It was informed that 90 MGD out of 547 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna. 70 MGD Treated STP water at Coronation Pillar is to be treated for which timeline is March, 2024.

DJB has proposed projects for utilization of 120 MGD Treated STP water for development/ rejuvenation of various lakes. Projects of Lakes at Pappan kalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD) have been completed and commissioned. Progress in respect of other projects is as follows:

- Smriti Van/Lake (10 MGD) : 85 % (Timeline–March,2023,Revised Timeline–October,2023)
- NTPC Eco Park (5 MGD) :25% (Timeline–July, 2023,Revised Timeline– December,2023)
- Rohini Lake No.1 (15 MGD) :94 % (Timeline–August,2023,Revised Timeline–December,2023)
- Sanjay Lake Kondli STP (10 MGD) :80 % (Timeline–Sept, 2023,Revised Timeline–December 2023)

In case of another two projects at Okhla for use of 20 MGD treated STP water Tender has been received and under process (Timeline is December, 2023) and in case of Rohini Lake No. 2, for use of 15 MGD treated STP water work has started and time line is December, 2023.

Pr. Commissioner, DDA informed that DDA has 83 parks which have no source of water except Bore wells. DDA vide letter dated 13.08.2020 has already sent list of 83 Parks along with Geo Coordinates to DJB with request to lay pipe lines to carry treated water from the STPs of DJB to these 83 parks. He requested DJB to take necessary action for providing treated STP water in these parks.

Addl. Commissioner, MCD informed that treated STP water can be used in the parks of MCD for which pipelines are required to be laid for carrying the treated STP water to their parks. Treated water from Keshopur STP can be used in 113 parks of MCD.

Chief Secretary directed DJB to discuss the issue of utilization of treated water from STPs of DJB with him in a separate meeting along with proposed action plan, maximize the use of treated STP water in various purposes including Artificial Lakes / Water Bodies, Horticulture, Parks, Golf Courses, Party Lawns etc. and explore the possibility of mandatory use in big construction projects /activities in Delhi after further / tertiary treatment and take up the matter with Urban Development Department, GNCTD in this regard.

Chief Secretary directed DPCC to obtain the list of 83 Parks from DDA and get these parks mapped on Delhi Map through GSDL.

8. Solar Power Generation Along Najafgarh Drain

It was informed that in the previous meeting of HLC, IF&CD was directed to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Chief Secretary had suggested that Power Department Solar Corporation of India can be involved for exploring the suitable options / funding for Solar Power Generation

In this regard IFCD had informed that the matter was perused with SECI and as per their advise DTL was consulted which has opined that PPA (Power Purchase Agreement) is feasible. Accordingly, matter is being perused with DTL (Power Department) for confirmation, so that same may be forwarded to SECI for further action on the issue. As per assessment, about 30 MW power can be generated by installing solar panels along Najafgarh Drain. IFCD has further informed following :

- Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023.
- Site from Dhansa to Ghumman hera in length of 6 Km is under consideration for Installation of solar panel on right bank of Najafgarh Drain.
- Detailed feasibility and potential is yet to be submitted by SECI.

The meeting ended with a vote of thanks to the Chair.



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In re: OA 06/2012 Nizamuddin West Association v. Union of India & Ors. before Hon'ble NGT, New Delhi

Anuj Chaturvedi <ac10.adv@gmail.com>

Tue, Jul 7, 2026 at 2:38 PM

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Sir,

In re: OA 06/2012 Nizamuddin West Association v. Union of India & Ors. before Hon'ble NGT, New Delhi
NDOH: 08.07.2026

Please find attached as the PDF the following on behalf of DUSIB in the said matter.:

1. Status Report on behalf of DUSIB

In case of any difficulty in accessing the said file, kindly inform the undersigned.

Regards,

Anuj Chaturvedi

Advocate

(M): 9810473166

email: ac10.adv@gmail.com**Status Report DUSIB Main.pdf**

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